

DIVISION BENCH

ITEM NO. 109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 13/2016, CA No. 18/2016, CA No. 263/2019 & CA No. 24/2022
IN CP No. 14/ND/2015**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	MRS. NITA DUBE & ANR V/S TEJ KUMAR BOOK DEPOT PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Zeyaul Haque, Adv.

: For the Petitioner in Main CP

Sh. Nesar Ahmad alongwith Sh. Rohit Chaudhar, Advs. & Sh. Anil Kumar, PCS.

: For the Applicants in CA No. 24/2022 & Respondents in main CP

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
16th February, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

06th December, 2022

*Priya Agarwal
(Stenographer)*